

### Grants under PMRY to Himachal Pradesh

828. SHRI ANIL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) the quantum of grants allotted to Himachal Pradesh under the PMRY, district-wise;

(b) the number of youth who have benefited from these grants; and

(c) the steps being taken by Government to enhance the corpus of fund for Himachal Pradesh?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) to (c) Under Prime Minister's Rozgar Yojana, the Central Government allocates physical targets to assist educated unemployed youth in the setting up of micro enterprises. The State Governments further allocate district-wise targets to their districts. The Central Government provides funds for training and for operational purposes etc. to the State Governments in accordance with the progress of the scheme in the State. The funds released/authorised to

Himachal Pradesh for the programme years 1996-97, 1997-98 & 1998-99 (up to November, 1998) are Rs. 12.92 lakhs, Rs. 25.15 lakhs and Rs. 4.41 lakhs (up to November, 1998) respectively. The district-wise physical targets for 1996-97, 1997-98 & 1998-99 as well as district-wise achievements (Sanctions and disbursements) for 1996-97, 1997-98 and 1998-99 (up to October, 1998) for Himachal Pradesh are given in the enclosed statement.

Under Prime Minister's Rozgar Yojana the beneficiary has to bring a margin of 5%, Central Subsidy @ 15% subject to a ceiling of Rs. 7,500/- is admissible, the rest is loan from the banks. Projects up to Rs. 1 lakh for individuals can be financed. The major part of the central funds, are for subsidy and are released to the Reserve Bank of India. These funds are passed on to the individual beneficiaries through the implementing banks.

District-wise release of funds is not maintained/monitored centrally.

#### Statement

*District-wise targets, sanctions and disbursements for 1996-97, 1997-98 and 1998-99 (up to October, 1998) under Prime Minister's Rozgar Yojana*

*As reported by the State Government*

Sl. No.	Name of the District	1996-97			1997-98			1998-99 (Up to October, 1998)		
		Target (Nos.)	Sanctions by banks (Nos.)	*Disbursement by banks (Nos.)	Target (Nos.)	Sanctions by banks (Nos.)	Disbursement by banks (Nos.)	Target (Nos.)	Sanctions by banks (Nos.)	Disbursement by banks (Nos.)
1.	Bilaspur	120	130	161	140	162	122	210	71	26
2.	Chamba	130	116	100	120	107	67	180	23	14
3.	Hamirpur	150	173	170	170	180	159	260	66	44
4.	Kangra	480	511	391	490	469	370	740	192	135
5.	Kullu	120	131	96	130	62	65	200	10	7
6.	Kinnaur	20	27	27	30	31	31	50	14	10
7.	Lahaul Spiti	10	13	13	15	13	13	30	3	3
8.	Mandi	320	375	377	360	374	325	540	82	75
9.	Shimla	240	310	285	250	250	250	380	67	56
10.	Solan	190	223	211	225	250	250	350	47	33
11.	Sirmaur	160	213	233	190	210	129	290	53	26
12.	Una	160	183	137	180	207	165	270	59	38
	TOTAL	2100	2405	2201	2300	2315	1946	3500	687	467

\* Disbursement by banks for the year 1996-97 also includes some disbursements for cases sanctioned by banks during 1995-96.